NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item No. 45

CA 417/2021 CA 155/2022 CA 29/2023 CA 31/2023 CA 44/2023 CA 167/2023 in CP 3638/MB/2018

CORAM:

MS. ANU JAGMOHAN SINGH
HON'BLE MEMBER (TECHNICAL)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.07.2023**

NAME OF THE PARTIES: **UNION OF INDIA V/S INFRASTRUCTURE LEASING & FINANCIAL SERVICES LTD & ORS**

Section 242(4), 241-242 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 24.08.2023, for further consideration and hearing.

Sd/-
ANU JAGMOHAN SINGH
MEMBER (TECHNICAL)

Sd/-
H. V. SUBBA RAO
MEMBER (JUDICIAL)

Vedant Kedare